

COURT NO. 33
THE HONOURABLE DR JUSTICE Y. LAKSHMANA RAO

To be Heard on Thursday The 8th day of October 2026(AT 10:30 AM - PROCEEDINGS THROUGH HYBRID MODE)

(CAUSE LIST MOTION HEARING)

SNO	CASE	PARTY	PETITIONER ADV.	RESPONDENT ADV.	DISTRICT
<u>FOR ORDERS OF COURT</u>					
1	CRLRC/10986/2026/ (Filing No.)	THALLAPALLI MAHESWARA REDDY Vs THE STATE OF ANDHRA PRADESH	PILLIX LAW FIRM		YSR KADAPA
<u>FOR ADMISSION</u>					
2	CRLA/632/2026 (SC/10/2022) IA 1/2026 Suspension Petition	USIRIKA APPARAO Vs THE STATE OF ANDHRA PRADESH	PARDHA SARADHI A V	PUBLIC PROSECUTOR	WEST GODAVARI
3	CRLRC/1186/2026 (CRL.MP/424/2026) IA 1/2026 Suspension Petition	PANDREKA SIVA VENKATA NARAYANA Vs THE STATE OF ANDHRA PRADESH	SAI GANGADHAR CHAMARTY	PUBLIC PROSECUTOR	KRISHNA
4	CRLRC/1187/2026 IA 1/2026 Stay Petition	SAGIRAJU APPALA TRINADHA VARMA ALIAS RAGHU Vs THE STATE OF ANDHRA PRADESH	VARSHITHA KALIGINEEDI	PUBLIC PROSECUTOR	EAST GODAVARI
5	CRLRC/1188/2026 (CRL.MP/1448/2022) IA 1/2026 Stay Petition	KOMMOJU VENKATA PARVATEESAM Vs THE STATE OF ANDHRA PRADESH	KOTA KRISHNA DEEPTHI	PUBLIC PROSECUTOR	EAST GODAVARI
6	CRLRC/1190/2026 (CRLA/122/2022) IA 1/2026 Dispense with Petition IA 2/2026 Miscellaneous Petition	MUDDINEEDU MURALI ALIAS MUDDINTI MURALI Vs THE STATE OF ANDHRA PRADESH	MANDEM KRANTHI GIREESH	PUBLIC PROSECUTOR	CHITTOOR
7	CRLRC/1191/2026 (F.C.O.P/1191/2015) IA 1/2026 Stay Petition	KALAPA BIJAY KUMAR Vs THE STATE OF ANDHRA PRADESH	P RAJKUMAR	PUBLIC PROSECUTOR	VISAKHAPATNAM
<u>INTERLOCUTORY (REGULAR BAILS)</u>					
8	CRLP/8374/2026	VANTAKULA MANIKANTA Vs THE STATE OF ANDHRA PRADESH	PULAPALLI BABJI	PUBLIC PROSECUTOR	VISAKHAPATNAM
9	CRLP/8950/2026	YARAVA MALLIKHARJUNA Vs THE STATE OF ANDHRA PRADESH	GOLLAPALLI MAHESWARA RAO	PUBLIC PROSECUTOR	VISAKHAPATNAM
10	CRLP/8954/2026	BONDILI SAI SANDEEP SINGH ALIAS SAI SINGH Vs THE STATE OF ANDHRA PRADESH	BASHEER AHMED	PUBLIC PROSECUTOR	GUNTUR
11	CRLP/8955/2026	RAJ ABHISHEK RAJ SINKU Vs THE STATE OF ANDHRA PRADESH	BALABHADRUNI MANOHAR	PUBLIC PROSECUTOR	SRIKAKULAM
12	CRLP/8961/2026	MD MUSTAQ ALAM ALIAS	BALABHADRUNI	PUBLIC PROSECUTOR	SRIKAKULAM

		BANTI Vs THE STATE OF ANDHRA PRADESH	MANOHAR		
13	CRLP/8962/2026	MADHAIYAN VISHAL Vs THE STATE OF ANDHRA PRADESH	JESHTADI SUNIL KUMAR	PUBLIC PROSECUTOR	VISAKHAPATNAM
14	CRLP/8966/2026	ULABALA SRIRAMA MURTHY ALIAS SRIRAM Vs THE STATE OF ANDHRA PRADESH	V SAI KUMAR	PUBLIC PROSECUTOR	VISAKHAPATNAM
15	CRLP/8970/2026	SALADI RAMGOPAL ALIAS RAMAGOPAL NAIDU ALIAS SUNKARA SIVA Vs THE STATE OF ANDHRA PRADESH	MANTAPAMPALLE RAMPRASAD	PUBLIC PROSECUTOR	VIZIANAGARAM
16	CRLP/8971/2026	BADDUHZAMA ALIAS BADDU Vs THE STATE OF ANDHRA PRADESH	RAVURI LEELA SAI SAMPATH	PUBLIC PROSECUTOR	VISAKHAPATNAM
17	CRLP/8976/2026	BORLAGUNTA VINOD KUMAR Vs THE STATE OF ANDHRA PRADESH	BILAAL AHMED SYED	PUBLIC PROSECUTOR	PRAKASAM
18	CRLP/8981/2026	JANGAM HARIKRISHNA Vs THE STATE OF ANDHRA PRADESH	D PURNACHANDRA REDDY	PUBLIC PROSECUTOR	CHITTOOR
19	CRLP/8988/2026	VALLAMALLA PRADEEP ALIAS BANTI Vs THE STATE OF ANDHRA PRADESH	POTTURI VIKRAM	PUBLIC PROSECUTOR	PRAKASAM
20	CRLP/8990/2026	BAIKUNTHA DIGAL Vs THE STATE OF ANDHRA PRADESH	DASARI RAMAKOTESWAR RAO	PUBLIC PROSECUTOR	SRIKAKULAM
21	CRLP/9009/2026	NADIPINTI SATISH ALIAS BADRI Vs THE STATE OF ANDHRA PRADESH	DUGGIRALA SUBASH	PUBLIC PROSECUTOR	EAST GODAVARI
22	CRLP/9022/2026	THE STATE OF ANDHRA PRADESH Vs KONETI VENKATA RAJU	PUBLIC PROSECUTOR		KRISHNA
<u>INTERLOCUTORY (ANTICIPATORY BAILS)</u>					
23	CRLP/8952/2026	S FAIZULLA Vs THE STATE OF ANDHRA PRADESH	A SYAM SUNDAR REDDY	PUBLIC PROSECUTOR	CHITTOOR
24	CRLP/8953/2026	SARDAR MOHAMMED SOHAIL FATAHA Vs THE STATE OF ANDHRA PRADESH	SHAIK MOHAMMED ISMAIL	PUBLIC PROSECUTOR	YSR KADAPA
25	CRLP/8956/2026 IA 1/2026 Direction Petition	YADAVALLI SIDDAIAH Vs THE STATE OF ANDHRA PRADESH	S BALA MOHAN RANGA	PUBLIC PROSECUTOR	PRAKASAM

26	CRLP/8957/2026	TUKIVAKAM YASWANTH Vs THE STATE OF ANDHRA PRADESH	VMR LEGAL	PUBLIC PROSECUTOR	CHITTOOR
27	CRLP/8968/2026	SHAIK MOHAMMAD SHARUK Vs THE STATE OF ANDHRA PRADESH	VMR LEGAL	PUBLIC PROSECUTOR	CHITTOOR
28	CRLP/8969/2026	V V RAMANA MURTHY Vs THE STATE OF ANDHRA PRADESH	T NAGARJUNA REDDY	PUBLIC PROSECUTOR	VISAKHAPATNAM
29	CRLP/8972/2026	PAVAN VARMA CHINTA Vs THE STATE OF ANDHRA PRADESH	KALE VIJAYA RAJU	PUBLIC PROSECUTOR	GUNTUR
30	CRLP/8997/2026	GANDIKOTA KRISHNA Vs THE STATE OF ANDHRA PRADESH	B V KRISHNA REDDY	PUBLIC PROSECUTOR	WEST GODAVARI
31	CRLP/9010/2026	RELANGI SRINU Vs THE STATE OF ANDHRA PRADESH	SUNNI MUNEER BASHA	PUBLIC PROSECUTOR	EAST GODAVARI

COURT NO. 33**THE HONOURABLE DR JUSTICE Y. LAKSHMANA RAO****To be Heard on Thursday The 8th day of October 2026(AFTER MOTION LIST - PROCEEDINGS THROUGH HYBRID MODE)****(BAIL PETITIONS)**

SNO	CASE	PARTY	PETITIONER ADV.	RESPONDENT ADV.	DISTRICT
<u>FOR APPEARANCE</u>					
32	CRLP/6425/2026	KUNJA BALARAJU Vs THE STATE OF ANDHRA PRADESH	BAGGI VENKATA PAVAN KUMAR	PUBLIC PROSECUTOR SHAIK FARHAN AL MOMIN (CELL)	KRISHNA
<u>FOR ORDERS</u>					
33.1 along with 33					
33	CRLP/6203/2026	NARABOINA VINAY BABU Vs THE STATE OF ANDHRA PRADESH	POTHAMSETTY JAYA PRAKASH	PUBLIC PROSECUTOR KONDETI RANGA SRINIVAS LEGAL AID (C)	GUNTUR
33.1	CRLP/7957/2026	KARTHIK V Vs THE STATE OF ANDHRA PRADESH	JITENDRA KANYALUR	PUBLIC PROSECUTOR KONDETI RANGA SRINIVAS	GUNTUR
<u>INTERLOCUTORY (REGULAR BAILS)</u>					
34	IA/2/2026 Relaxation Petition CRLP/5099/2020	AKULA RAVI TAJA ALIAS BULLI Vs THE STATE OF ANDHRA PRADESH	CHALLA AJAY KUMAR	- PUBLIC PROSECUTOR	KRISHNA
35	IA/1/2025 Cancellation of Bail CRLP/7923/2024	THE STATE OF ANDHRA PRADESH Vs	PUBLIC PROSECUTOR	SRAVAN KUMAR NAIDANA	VIZIANAGARAM
36	IA/1/2026 Relaxation Petition CRLP/8743/2025	KURAKU REDDY SURESH Vs THE STATE OF ANDHRA PRADESH	P V N KIRAN KUMAR	- PUBLIC PROSECUTOR	VISAKHAPATNAM
37	IA/1/2026 Relaxation Petition CRLP/10601/2025	KARUMACHI KAMALA Vs THE STATE OF ANDHRA PRADESH	MALLAVOLU NIKITHA	- PUBLIC PROSECUTOR	PRAKASAM
38	IA/2/2026 Relaxation Petition CRLP/205/2026	GARUDACHALAM ADI NARASIMHULU Vs THE STATE OF ANDHRA PRADESH	D KODANDARAMI REDDY	- PUBLIC PROSECUTOR	YSR KADAPA
39	IA/1/2026 Relaxation Petition CRLP/1891/2026	NAGAVAMSAM VASUDEVA Vs THE STATE OF ANDHRA PRADESH.	VMR LEGAL	- PUBLIC PROSECUTOR	CHITTOOR
40	CRLP/4939/2026	THE DIRECTORATE GENERAL OF GST INTELLIGENCE Vs THE STATE OF ANDHRA PRADESH	Y N VIVEKANANDA	PUBLIC PROSECUTOR KONA N.D.V.RAMANA RAO	VISAKHAPATNAM
41	CRLP/7664/2026	NAFRAZ V K Vs THE STATE OF ANDHRA PRADESH	DASARI RAMAKOTESWAR RAO	PUBLIC PROSECUTOR	VISAKHAPATNAM
42	CRLP/7688/2026	RUPESH RAJU CHIKNE Vs THE STATE OF ANDHRA PRADESH	KOPPISETTI PARVATI DEVI	PUBLIC PROSECUTOR	VISAKHAPATNAM

43	CRLP/7921/2026	SAMAREDDI CHANDUBABU Vs THE STATE OF ANDHRA PRADESH	SRAVAN KUMAR NAIDANA	PUBLIC PROSECUTOR	VISAKHAPATNAM
44	CRLP/7955/2026	SRUNGARAPU VENKATA NARENDRA Vs THE STATE OF ANDHRA PRADESH	A SYAM SUNDAR REDDY	S.SYAM SUNDER RAO SC cum Spl P.P. For ACB (tom)	PRAKASAM
45	CRLP/8252/2026	GUDE LAKSHMI NAIDU Vs THE STATE OF ANDHRA PRADESH	DASARI RAMAKOTESWAR RAO	PUBLIC PROSECUTOR	VISAKHAPATNAM
46	CRLP/8295/2026	ABHILASH RAVI RAO Vs THE STATE OF ANDHRA PRADESH	DASARI RAMAKOTESWAR RAO	PUBLIC PROSECUTOR	VIZIANAGARAM
47	CRLP/8413/2026	MURUGESH G Vs THE STATE OF ANDHRA PRADESH	D PURNACHANDRA REDDY	PUBLIC PROSECUTOR	CHITTOOR
48	CRLP/8536/2026 IA 1/2026 Implead Petition	NALLURI BHASKARA RAO Vs THE STATE OF ANDHRA PRADESH	B V ANJANEYULU	PUBLIC PROSECUTOR	WEST GODAVARI
49	CRLP/8565/2026	KHILA DHANA ALIAS KOLO DONNO Vs THE STATE OF ANDHRA PRADESH	BALABHADRUNI MANOHAR	PUBLIC PROSECUTOR	VISAKHAPATNAM
50	CRLP/8567/2026	CHADALAVADA RAMBABU Vs THE STATE OF ANDHRA PRADESH	GUNDA GOPI KRISHNA	PUBLIC PROSECUTOR (cell)	EAST GODAVARI
51	CRLP/8746/2026	MEGADA VEERA VIKRAMA REDDY Vs THE STATE OF ANDHRA PRADESH	D PURNACHANDRA REDDY	PUBLIC PROSECUTOR	CHITTOOR
52	CRLP/8758/2026	SHAIK MADINA Vs THE STATE OF ANDHRA PRADESH	GOLLAPALLI MAHESWARA RAO	PUBLIC PROSECUTOR	VISAKHAPATNAM
53	CRLP/8759/2026	VARUN KUMAR MANI ALIAS VARUN Vs THE STATE OF ANDHRA PRADESH	KOLLI USHA KIRANMAYEE	PUBLIC PROSECUTOR	VIZIANAGARAM
54	CRLP/8760/2026	VEGESA UJWAL SAI KUMAR RAJU ALIAS NANI Vs THE STATE OF ANDHRA PRADESH	GOLLAPALLI MAHESWARA RAO	PUBLIC PROSECUTOR	VISAKHAPATNAM
55	CRLP/8761/2026	BARRI NAGARAJU Vs THE STATE OF ANDHRA PRADESH	GOLLAPALLI MAHESWARA RAO	PUBLIC PROSECUTOR	VISAKHAPATNAM
56	CRLP/8762/2026	PONNAM BUCHAIAH ALIAS BIKSHAPATHI Vs THE STATE OF ANDHRA PRADESH	D PURNACHANDRA REDDY	PUBLIC PROSECUTOR	CHITTOOR
57	CRLP/8778/2026	SETTIPALLI SAI KUMAR	DASAM DURGA SHIVA SAI		YSR KADAPA

		Vs THE STATE OF ANDHRA PRADESH			
58	CRLP/8787/2026	TATA RAJESH Vs THE STATE STATION HOUSE OFFICER	VENKATA DURGA RAO ANANTHA	PUBLIC PROSECUTOR	GUNTUR
59	CRLP/8797/2026	TIRUPATHI NANDA KUMAR Vs THE STATE OF ANDHRA PRADESH	DASARI RAMAKOTESWAR RAO	PUBLIC PROSECUTOR	VISAKHAPATNAM
60	CRLP/8804/2026	PAKALAPATI NARASIMHA RAJU Vs THE STATE OF ANDHRA PRADESH	P DURGA PRASAD	PUBLIC PROSECUTOR	VISAKHAPATNAM
61	CRLP/8806/2026	YEDUKULA NARASIMHULU Vs THE STATE OF ANDHRA PRADESH	D PURNACHANDRA REDDY	PUBLIC PROSECUTOR	CHITTOOR
<u>INTERLOCUTORY (ANTICIPATORY BAILS)</u>					
62	CRLP/8581/2025	MUNDINENI RAMAKRISHNA Vs THE STATE OF ANDHRA PRADESH	CHALLA AJAY KUMAR	PUBLIC PROSECUTOR B PARAMESEWARA RAO	KRISHNA
63.1 along with 63					
63	CRLP/4907/2026	MOHSILDAR MOHAMMAD ZULFEKHAR Vs THE STATE OF ANDHRA PRADESH	VIVEKANANDA VIRUPAKSHA	PUBLIC PROSECUTOR B SIVA KESAVA REDDY (cell)	KURNOOL
63.1	CRLP/7613/2026	RAICHOOTI SUBBAIAH Vs THE STATE OF ANDHRA PRADESH	VIVEKANANDA VIRUPAKSHA	PUBLIC PROSECUTOR B SIVA KESAVA REDDY	KURNOOL
64	CRLP/6698/2026	PATTAMSETTI ASWANI Vs THE STATE OF ANDHRA PRADESH	V SAI KUMAR	PUBLIC PROSECUTOR M SRI ATCHYUT	EAST GODAVARI
65.1,65.2,65.3,65.4 along with 65					
65	CRLP/6843/2026	KONA SANKAR RAO ALIAS SANKAR Vs THE STATE OF ANDHRA PRADESH	P DURGA PRASAD	PUBLIC PROSECUTOR (cell)	VISAKHAPATNAM
65.1	CRLP/6160/2026 IA 1/2026 Extension Petition	KONA SANKAR RAO Vs THE STATE OF ANDHRA PRADESH	P DURGA PRASAD	PUBLIC PROSECUTOR ANAND KUMAR KOCHIRI	VISAKHAPATNAM
65.2	CRLP/6338/2026	KUPPILI SUDHEER REDDY Vs THE STATE OF ANDHRA PRADESH	YARRAMSETTY VENKATESH	PUBLIC PROSECUTOR ANAND KUMAR KOCHIRI	VISAKHAPATNAM
65.3	CRLP/7381/2026	BAVISETTI KOTESWARA RAO ALIAS SAI Vs THE STATE OF ANDHRA PRADESH	YARRAMSETTY VENKATESH	PUBLIC PROSECUTOR	VISAKHAPATNAM
65.4	CRLP/7610/2026	KONA RAMALAKSHMI Vs THE STATE OF ANDHRA PRADESH	P DURGA PRASAD	PUBLIC PROSECUTOR	VISAKHAPATNAM

66	CRLP/7315/2026 IA 1/2026 Miscellaneous Petition	B MAHESWARA REDDY Vs THE STATE OF ANDHRA PRADESH	B.ABHAY SIDDHANTH MOOTHA	PUBLIC PROSECUTOR A SYAM SUNDAR REDDY (cell)	YSR KADAPA
67	CRLP/7424/2026	DADI NARENDRA BABU Vs THE STATE OF ANDHRA PRADESH	ARTHIMALLA PRIYANKA	PUBLIC PROSECUTOR V V LAKSHMI NARAYANA	GUNTUR
68	CRLP/7641/2026	JOLLA RAMESH Vs THE STATE OF ANDHRA PRADESH	V YATENDRA KUMAR	PUBLIC PROSECUTOR	WEST GODAVARI
69	CRLP/7908/2026	PILLA RAMA RAO Vs THE STATE OF ANDHRA PRADESH	V SAI KUMAR	PUBLIC PROSECUTOR	WEST GODAVARI
70	CRLP/7919/2026	MASANA ALIAS TADIBOYINA ALIAS RAJYA LAKSHMI Vs THE STATE OF ANDHRA PRADESH	RAMESH BABU NELATURI	PUBLIC PROSECUTOR ARRABOLU SAI NAVEEN	GUNTUR
71	CRLP/7988/2026	K PRASAD Vs THE STATE OF ANDHRA PRADESH	D PURNACHANDRA REDDY	PUBLIC PROSECUTOR (cell)	CHITTOOR
72	CRLP/8029/2026	D YUVARAJ Vs THE STATE OF ANDHRA PRADESH	DEVIPRASAD P	PUBLIC PROSECUTOR ARRABOLU SAI NAVEEN	CHITTOOR
73	CRLP/8510/2026 IA 1/2026 Direction Petition	JANAPPA ALIAS N JANARDAN Vs THE STATE OF ANDHRA PRADESH	SS RAMA KRISHNA PRASAD	PUBLIC PROSECUTOR KASHAPOGU SURESH	ANANTAPUR
74	CRLP/8517/2026	B PRASANTH Vs THE STATE OF ANDHRA PRADESH	KALE VIJAYA RAJU	PUBLIC PROSECUTOR	GUNTUR
75	CRLP/8735/2026	SHAIK MUNEER BASHA Vs THE STATE OF ANDHRA PRADESH	S SYAMSUNDER RAO	PUBLIC PROSECUTOR	CHITTOOR
76	CRLP/8743/2026 IA 1/2026 Direction Petition	RAGHUPATRUNI KANAKA LAKSHMI PRASAD Vs THE STATE OF ANDHRA PRADESH	DUGGIRALA SUBASH	PUBLIC PROSECUTOR	GUNTUR
77	CRLP/8755/2026	N SREE REVATHI Vs THE STATE OF ANDHRA PRADESH	D PURNACHANDRA REDDY	PUBLIC PROSECUTOR	GUNTUR
78	CRLP/8756/2026	S YAMUNA RANI Vs THE STATE OF ANDHRA PRADESH	D PURNACHANDRA REDDY	PUBLIC PROSECUTOR	GUNTUR
79	CRLP/8757/2026	MUPPASANI GIRISH KUMAR Vs THE STATE OF ANDHRA PRADESH	SIVAPRASAD REDDY VENATI	PUBLIC PROSECUTOR	SPS NELLORE
80	CRLP/8763/2026	S L RAJESH Vs THE STATE OF ANDHRA	D PURNACHANDRA REDDY	PUBLIC PROSECUTOR	GUNTUR

PRADESH

81	CRLP/8781/2026	PARELLA VENKATA NAGA ANJALI ALIAS PUSUKURI VENKATA NAGA ANJALI Vs THE STATE OF ANDHRA PRADESH	PANGA SIVANARAYANA	PUBLIC PROSECUTOR	GUNTUR
82	CRLP/8789/2026	MOKIREDDY NOOKA RAJU Vs THE STATE OF ANDHRA PRADESH	V SAI KUMAR	PUBLIC PROSECUTOR	VISAKHAPATNAM
83	CRLP/8959/2026	P PURUSHOTTAM Vs THE STATE OF ANDHRA PRADESH	BOPPUDI ALEKHYA	PUBLIC PROSECUTOR (tom)	CHITTOOR

COURT NO. 33

THE HONOURABLE DR JUSTICE Y. LAKSHMANA RAO

To be Heard on Thursday The 8th day of October 2026(AFTER BAIL PETITIONS - PROCEEDINGS THROUGH HYBRID MODE)

(DAILY LIST)

SNO	CASE	PARTY	PETITIONER ADV.	RESPONDENT ADV.	DISTRICT
<u>FOR APPEARANCE</u>					
84	CRLRC/51/2019 IA 2/2019 Bail (u/s 397(1)) IA 2/2026 Bail (u/s 438(1))	K.NACHRAIAH ALIAS NANI Vs THE STATE OF AP.	TORATI SHANMUKHA PRASANNA	PUBLIC PROSECUTOR (AP) LEGAL AID MANIKANTESWARA RAO KOTHA (cell)	KRISHNA
85	CRLRC/208/2019 (CC/232/2011)	K.ANKAIAH Vs STATE OF AP	C SUBODH	PUBLIC PROSECUTOR (AP)	SPS NELLORE
86	CRLRC/266/2019 (CRLA/81/2017)	S.CHINNA IMAM HUSSAN Vs STATE OF AP	M B THIMMA REDDY	PUBLIC PROSECUTOR (AP)	KURNOOL
87	CRLRC/499/2019 (CC/472/2015)	S.SRINIVASA RAO Vs STATE OF AP	CHALLA AJAY KUMAR	PUBLIC PROSECUTOR (AP)	GUNTUR
88	CRLRC/549/2019 (CC/114/2015)	TADIBOINA VAMSI KRISHNA Vs STATE OF AP	G V S MEHAR KUMAR	PUBLIC PROSECUTOR (AP) (cell)	GUNTUR
89	CRLRC/551/2019 (CRLA/349/2017) IA 2/2019 Miscellaneous Petition	CHEERALA KALPANA Vs KELLA VEERA VENKTA SATYANARAYANA	SREENIVASA RAO VELIVELA	PUBLIC PROSECUTOR (cell)	KRISHNA
90	CRLRC/603/2019 (CC/16/2017)	N.SATYANANDAM Vs K.RATAN REDDY	N CHANDRA SEKHAR REDDY	PUBLIC PROSECUTOR (cell)	GUNTUR
91	CRLRC/627/2019 (CRLA/501/2016) IA 3/2019 Vacate Stay Petition	K.SATYANARAYANA Vs STATE OF AP	PASALAPUDI SATYA HARITHA	PUBLIC PROSECUTOR (AP) P B NARASIMHA MURTY	WEST GODAVARI
92	CRLRC/754/2019	KALLA RAMESH Vs THE STATE OF AP	KALEEMULLA S	PUBLIC PROSECUTOR (AP) (cell)	VISAKHAPATNAM
93	CRLRC/768/2019 (CRLA/115/2018)	SHAIK RASHEED Vs STATE OF AP	K V VIJAYA KUMAR	PUBLIC PROSECUTOR (AP) (cell)	ANANTAPUR
94	CRLRC/876/2019 IA 1/2019 Suspension Petition	THUVVARA VAMSI KRISHNA Vs STATE OF AP	SIVA PRASAD YADAVALLI	PUBLIC PROSECUTOR (AP)	SPS NELLORE
95	CRLRC/878/2019 (CRLA/320/2018) IA 1/2019 Dispense with Petition IA 2/2019 Suspension Petition	G.MURALI MANOHAR Vs STATE OF AP	G VIJAYA SARADHI	PUBLIC PROSECUTOR (AP)	SPS NELLORE
96	CRLRC/905/2019 (CASE/91/2012)	SEERAMREDDI SANYASI NAIDU @ NAIDU Vs THE STATE OF AP	N SIVA REDDY	PUBLIC PROSECUTOR (AP)	EAST GODAVARI
97	CRLRC/920/2019 (CC/287/2008)	MADHAVARAPU SREE RAMULU Vs THE STATE OF ANDHRA PRADESH	SASANKA BHUVANAGIRI	PUBLIC PROSECUTOR (AP)	EAST GODAVARI

98	CRLRC/1362/2019 (CRLA/492/2017)	YERRAMSETTY RAMA SEKHAR Vs KELLA SRINIVAS	C SUBODH	PUBLIC PROSECUTOR	VISAKHAPATNAM
99	CRLRC/1363/2019 (CRLA/451/2015) IA 1/2026 Recall Petition	SHAIK JONY BASHA Vs THE STATE INSPECTOR OF POLICE	MUNNANGI THANMAI KRISHNA	PUBLIC PROSECUTOR (AP) JYOTHI ESWAR GOGINENI	GUNTUR
100	CRLRC/1376/2019 (CRLA/116/2013)	ISTARLA SYAM KUMAR Vs THE STATE OF ANDHRA PRADESH	V SURYA KIRAN KUMAR	PUBLIC PROSECUTOR (AP)	PRAKASAM
101	CRLRC/94/2020	GANTANA EERNIJYOTHSWARA RAO Vs THE STATE OF ANDHRA PRADESH	M L NEELIMA	PUBLIC PROSECUTOR (AP)	SPS NELLORE
102	CRLRC/159/2020 IA 1/2026 Recall Petition	YADAVALLI MURALI Vs THE STATE OF ANDHRA PRADESH	KOLUSU RAVIKIRAN KUMAR	PUBLIC PROSECUTOR (AP) A S C BOSE	KRISHNA
103	CRLRC/169/2020 (CRLA/55/2017) IA 2/2022 Vacate Stay Petition	SMT. MOHAMMED PRAVEEN BOBBY Vs THE STATE OF ANDHRA PRADESH	KAKUMANU JOJI AMRUTHA RAJU	PUBLIC PROSECUTOR (AP) GOMPA RAMESH BABU V POLI NAIDU	VISAKHAPATNAM
104	CRLRC/208/2020	P. NAGESWARA RAO Vs THE STATE OF A.P.	K J V N PUNDAREEKAKSHUDU NAGENDRA BABU PARAGATI	PUBLIC PROSECUTOR (AP) N NAGENDRA BABU (cell)	WEST GODAVARI
105	CRLRC/210/2020 (CRLA/367/2017) IA 1/2020 Leave Petition	LANKA.RAVI PRASAD Vs THE STATE OF ANDHRA PRADESH	V MALLIK	PUBLIC PROSECUTOR (AP) T D PHANI KUMAR (cell)	VISAKHAPATNAM
106	CRLRC/211/2020 (CC/314/2009)	KESANA SRINIVASA RAO Vs THE STATE OF ANDHRA PRADESH	TURAGA SAI SURYA	PUBLIC PROSECUTOR (AP) (cell)	GUNTUR
107	CRLRC/261/2020	BODANAPUR RAMAKRISHNA REDDY @ KRISHNA REDDY Vs STATE OF ANDHRA PRADESH.	P BHASKAR BANDA SAI SAMPATH KUMAR	PUBLIC PROSECUTOR (AP) (cell)	KURNOOL
108.1,108.2,108.3 along with 108					
108	CRLRC/270/2020	RATAN PLASTIC INDUSTRIES Vs THE STATE OF ANDHRA PRADESH	N N SOMENDRA REDDY NOOR BASHA BAJI	PUBLIC PROSECUTOR (AP) T V JAGGI REDDY (cell)	WEST GODAVARI
108.1	CRLRC/271/2020	RATAN PLASTIC INDUSTRIES Vs THE STATE OF ANDHRA PRADESH	N N SOMENDRA REDDY VEERAMANI KUKKALA	PUBLIC PROSECUTOR (AP) T V JAGGI REDDY	WEST GODAVARI
108.2	CRLRC/272/2020 (CRLA/310/2018)	KAYALA RAJA SEKHAR REDDY Vs THE STATE OF ANDHRA PRADESH	N N SOMENDRA REDDY SRINIVASA RAO KURAPATI	PUBLIC PROSECUTOR (AP) T V JAGGI REDDY	WEST GODAVARI
108.3	CRLRC/273/2020 (CRLA/284/2018)	RATAN PLASTIC INDUSTRIES REP Vs THE STATE OF ANDHRA PRADESH	N N SOMENDRA REDDY B SRINIVASA RAO	PUBLIC PROSECUTOR (AP) T V JAGGI REDDY	WEST GODAVARI

109	CRLRC/274/2020	BANDI RAJU Vs AKULA SATYANARAYANA	SAI GANGADHAR CHAMARTY	P DURGA PRASAD PUBLIC PROSECUTOR (cell)	WEST GODAVARI
110	CRLRC/293/2020	BOYA RANGANNA Vs THE STATE OF ANDHRA PRADESH	MARELLA RADHA	PUBLIC PROSECUTOR (AP) (cell)	GUNTUR
111	CRLRC/46/2021 IA 1/2023 Vacate Stay Petition	U.PRASANNA KUMAR Vs STATE OF ANDHRA PRADESH	V SESA KUMARI	PUBLIC PROSECUTOR (AP) (cell)	VISAKHAPATNAM
112	CRLRC/63/2021 (CRLA/315/2017) IA 1/2021 Stay Petition	LAVETI SIMHACHALAM Vs SMT. SUNKARA SWARAJYA LAKSHMI	MANCHANAPALLI SURYANARAYANA	(cell)	WEST GODAVARI
113	CRLRC/68/2021 IA 3/2021 Cancellation of Bail	KANJULA GANGADHAR REDDY Vs THE STATE OF ANDHRA PRADESH	N SRIHARI TRIPURAM RAVITEJA	PUBLIC PROSECUTOR (AP) NALLAPATI LAKSHMINARAYAN (cell)	KRISHNA
114	CRLRC/683/2022 (CA/621/2018) IA 1/2025 Direction Petition	ATI PAVAN KUMAR DATTATREYA Vs ATI NAGA SURYA SATYA RAMANI	T SREEDHAR	N BHARATH SIMHA REDDY PUBLIC PROSECUTOR	VISAKHAPATNAM
115	CRLRC/341/2024 (F.C.O.P/1596/2018) IA 2/2024 Stay Petition IA 1/2026 Recall Petition	MATTA KARTHIK Vs CHEBROLU (MATTA) SUNITHA RANI	C.C.KASTHURI DANIEL	GRANDHI PRIYANKA LEGAL AID PUBLIC PROSECUTOR	KRISHNA
116	CRLRC/483/2024	PRAGADA SRINIVASA RAO Vs BOGGARAPU JANARDHANA SETTY	K H V SIVA KUMAR	ALAPATI LALITH NIKHIL PUBLIC PROSECUTOR (tom)	GUNTUR
117	CRLRC/1067/2025 (IA/746/2024) IA 1/2025 Condone Delay Petition IA 2/2025 Suspension Petition	TIMMASARTHI SEKHAR Vs THE STATE OF ANDHRA PRADESH	CHIRANJEEVI TANIKONDA	PUBLIC PROSECUTOR J SIVA SANKARA RAO (C)	WEST GODAVARI
118	CRLRC/1031/2026 (CRLA/213/2019) IA 2/2026 Suspension Petition	K VASANTHAMMA Vs THE STATE OF ANDHRA PRADESH	K ASAD AHAMED	PUBLIC PROSECUTOR (C)	CHITTOOR
FOR COMPLIANCE					
119	CRLRC/921/2022 (CC/238/2018)	GAJI MOHAMMAD AMEENUDDIN Vs THE STATE OF ANDHRA PRADESH	SODUM ANVESHA	PUBLIC PROSECUTOR (AP) PAPUDIPPU SASHIDAR REDDY (C)	YSR KADAPA
FOR ORDERS					
120.1 along with 120					
120	CRLA/597/2026 (CRL.MP/152/2026) IA 1/2026 Dispense with Petition	CHINTHAMMAGARI MAHESH ALIAS C MAHESH ALIAS BOYA MAHESH Vs THE STATE OF ANDHRA PRADESH	Sudharsana Reddy J	PUBLIC PROSECUTOR M SRI ATCHYUT (C)	KURNOOL
120.1	CRLA/602/2026 (CRL.MP/126/2026) IA 1/2026 Dispense with Petition	BASINE VIRUPAKSHI Vs THE STATE OF ANDHRA PRADESH	Sudharsana Reddy J	PUBLIC PROSECUTOR SUDHESHNA YAKKALA	KURNOOL

For Execution of Warrants

121	CRLRC/21/2019 IA 1/2026 Recall Petition	TIRUMALAREDDY RAJASEKHARA REDDY Vs THE STATE OF ANDHRA PRADESH	CHIRANJEEVI TANIKONDA	PUBLIC PROSECUTOR (AP)	GUNTUR
122	CRLRC/1262/2019 (CRLA/261/2019) IA 1/2026 Recall Petition	GURRAMKONDA RAJESH @ BUDDA Vs THE STATE OF ANDHRA PRADESH	GVVSR SUBRAHMANYAM	PUBLIC PROSECUTOR (AP)	SPS NELLORE
123	CRLRC/184/2020 (CRLA/268/2017)	SHAIK SHABBEER Vs STATE OF AP	SIVAPRASAD REDDY VENATI	PUBLIC PROSECUTOR (AP)	SPS NELLORE

ADMISSION

124	CRLRC/33/2022 (CA/95/2018) IA 1/2022 Suspension Petition	S.SHABREEN Vs THE STATE OF ANDHRA PRADESH	J JANAKIRAMI REDDY	PUBLIC PROSECUTOR (AP) SYED MUBEENA AZMI	KURNOOL
125	CRLRC/229/2026 (F.C.O.P/302/2022) IA 1/2026 Stay Petition	SMD SEENA NAIK Vs THE STATE OF ANDHRA PRADESH	SHAIK MEERAVALI	PUBLIC PROSECUTOR	ANANTAPUR
126	CRLRC/465/2026 (CRLA/136/2024) IA 2/2026 Suspension Petition	APPAKONDU VENKATA SUBBA REDDY Vs THE STATE OF ANDHRA PRADESH	RAMALAKSHMANA REDDY SANEPALLI	PUBLIC PROSECUTOR	YSR KADAPA
127	CRLRC/479/2026 (CRL.MP/793/2025) IA 2/2026 Condone Delay Petition IA 3/2026 Direction Petition	MUDUNURI UMA BALA SARASWATHI Vs THE STATE OF ANDHRA PRADESH	VEMA RAMANJANEYULU	PUBLIC PROSECUTOR Y V ANIL KUMAR	WEST GODAVARI
128	CRLRC/978/2026 (CA/166/2023) IA 1/2026 Condone Delay in Rep	JUPUDI MADHUBABU Vs THE STATE OF ANDHRA PRADESH	M V SURESH	PUBLIC PROSECUTOR T V S PRABHAKARA RAO (cell)	EAST GODAVARI
129	CRLRC/1052/2026 (F.C.O.P/891/2021) IA 1/2026 Condone Delay Petition	SHAIK MOBEEN Vs THE STATE OF ANDHRA PRADESH	RAMAKRISHNA AKURATHI	PUBLIC PROSECUTOR CHETAN PONNURU	KRISHNA
130	CRLRC/1093/2026 IA 1/2026 Suspension Petition	CHINTA SITA MAHA LAKSHMI Vs THE STATE OF ANDHRA PRADESH	B P RAJU	PUBLIC PROSECUTOR	WEST GODAVARI
131	CRLRC/1144/2026 IA 2/2026 Condone Delay Petition IA 3/2026 Suspension Petition	P ADAVI HANUMANNA Vs THE STATE OF ANDHRA PRADESH	KASA JAGANMOHAN REDDY	PUBLIC PROSECUTOR (C)	KURNOOL
132	CRLRC/1168/2026 (CRLA/67/2025) IA 1/2026 Condone Delay Petition IA 2/2026 Condone Delay Petition IA 3/2026 Suspension Petition	S BHASKAR Vs THE STATE OF ANDHRA PRADESH	SIVA NAGARJUNA SIDHADAPU	PUBLIC PROSECUTOR (C)	SPS NELLORE
133	CC/2906/2026 (WP/9539/2026)	AVULA ESWAR REDDY Vs THIMMAREDDY (IN- CHARGE)	V R REDDY KOVVURI	A JAYANTHI (C)	YSR KADAPA

INTERLOCUTORY

134	CRLRC/133/2026 (CRLA/120/2025) IA 2/2026 Permission Petition	V SRINIVAS Vs THE STATE OF ANDHRA PRADESH	SANAGA ASHOK KUMAR	PUBLIC PROSECUTOR PAWAN KUMAR MALAPATI	SPS NELLORE
135	IA/3/2026 Modification CRLRC/583/2026	LABA KHARA ALIAS ABRAHAM Vs THE STATE OF ANDHRA PRADESH	GOLLAPALLI MAHESWARA RAO	PUBLIC PROSECUTOR	VISAKHAPATNAM
136	CRLRC/790/2026 (CRLA/164/2025) IA 2/2026 Suspension Petition	DULLA SAI BABU Vs THE STATE OF ANDHRA PRADESH	KALLA TULASI DURGAMBA	PUBLIC PROSECUTOR	EAST GODAVARI
137	IA/2/2026 Relaxation Petition CRLRC/849/2026	A HRUSHI KESH PATRA Vs THE STATE OF ANDHRA PRADESH	DEVASRI ROSHAN KANCHARLA	- PUBLIC PROSECUTOR	EAST GODAVARI

FINAL HEARING

138	CRLRC/166/2019 (CRLA/385/2016) IA 1/2019 Dispense with Petition	SK.MAZAHAR Vs STATE OF AP	V S R MURTHY	PUBLIC PROSECUTOR (AP)	SPS NELLORE
139	CRLRC/167/2019 (CRLA/311/2017) IA 1/2019 Dispense with Petition	P.SIVAIAH Vs STATE OF AP	V S R MURTHY	PUBLIC PROSECUTOR (AP)	SPS NELLORE

140.1,140.2 along with 140

140	CRLRC/1377/2019	POTHURAJU PRADEEP ROYAL Vs THE STATE OF ANDHRA PRADESH	CHALLA AJAY KUMAR	PUBLIC PROSECUTOR (AP) HCJ NOTE	GUNTUR
140.1	CRLP/9798/2016	P.PRADEEP ROYAL Vs STATE OF A.P. AND 2 OTHERS	VENKATESWARA RAO GUDAPATI	PUBLIC PROSECUTOR (AP) G V S MEHAR KUMAR	GUNTUR
140.2	CRLRC/1260/2019 (CC/244/2015) IA 2/2019 Bail (u/s 397(1)) IA 1/2026 Implead Petition	POTHURAJU PRADEEP ROYAL Vs THE STATE OF ANDHRA PRADESH	CHALLA AJAY KUMAR	PUBLIC PROSECUTOR (AP)	GUNTUR
141	CRLRC/123/2020	GADIREDY PRASADA RAO Vs THE STATE OF ANDHRA PRADESH	T C KRISHNAN	PUBLIC PROSECUTOR (AP)	SPS NELLORE
142	CRLRC/278/2020	VENKATACHALAM VENKATA SUBBAIAH Vs THE STATE OF ANDHRA PRADESH	HARINATH REDDY SOMA GARUGU N V DURGA SAI EKAMBARAM	PUBLIC PROSECUTOR (AP) C SUBODH (cell)	SPS NELLORE
143	CRLRC/546/2026 (CRL.MP/175/2024)	NALLAPALLI BALARAM Vs NALLAPALLI JYOTHI	PABBATHI MAHESH	ARAVALA RAMA RAO PUBLIC PROSECUTOR	SRIKAKULAM

FOR EXTENSION OF INTERIM ORDERS

144	CRLRC/786/2026 (CRLA/252/2024)	TENALI MARY SUCHARITHA ALIAS TENALI SUCHARITHA Vs THE STATE OF ANDHRA PRADESH	GEETA KARIMILLI	PUBLIC PROSECUTOR	KRISHNA
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ADMISSION

145	CRLA/824/2024 IA 2/2025 Bail (u/s 389(1)) IA 1/2026 Miscellaneous Petition	POTHINA NANI @ MAHIDHAR Vs THE STATE OF ANDHRA PRADESH	N ASHWANI KUMAR	PUBLIC PROSECUTOR My Lord, Trial Court record available	KRISHNA
146	CRLA/533/2026 (CRL.MP/180/2024) IA 1/2026 Stay Petition IA 2/2026 Condone Delay Petition	BATTA MAHENDRA CHOWDARY Vs THE STATE OF ANDHRA PRADESH	ARRABOLU SAI NAVEEN	PUBLIC PROSECUTOR (C)	ANANTAPUR
<u>INTERLOCUTORY</u>					
147	IA/1/2025 Relaxation Petition CRLA/680/2024	ALLA GOPI @ GOPINADH Vs	RAJA REDDY KONETI	-	GUNTUR
148	CRLA/846/2025 (SC/144/2022) IA 1/2026 Bail (u/s 389(1))	BATHINA BRAHMAYYA ALIAS RAMBABU Vs THE STATE OF ANDHRA PRADESH	KARTHIK SHAH	PUBLIC PROSECUTOR	WEST GODAVARI
<u>ADMISSION (MP AND MLA CASES)</u>					
149	CRLP/6334/2026 IA 1/2026 Dispense with Petition IA 2/2026 Stay Petition	BODDEPALLI ARUNA Vs THE STATE OF ANDHRA PRADESH	P NAGENDRA REDDY	PUBLIC PROSECUTOR	SRIKAKULAM
150	CRLP/8871/2026 IA 1/2026 Stay Petition	N REDDEPPA Vs THE STATE OF ANDHRA PRADESH	K RAGHU VEER	PUBLIC PROSECUTOR	CHITTOOR
151	CRLP/9005/2026 IA 1/2026-Dispense with Petition IA 2/2026-Stay Petition	MUTHIREVALA SUNIL KUMAR ALIAS SUNEEL KUMAR Vs THE STATE OF ANDHRA PRADESH	Sudharsana Reddy J	PUBLIC PROSECUTOR	CHITTOOR